

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6022
ANSWERED ON:30.04.2015
LEGAL PROFESSION AND JUDICIARY
Bharathi Mohan Shri R.K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken or proposes to take any initiatives to improve the quality in legal profession and judiciary;
- (b) if so, the details thereof along with the annual budgetary allocation for the purpose; and
- (c) if not, the reasons therefor and the other steps taken/being taken in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) to (c): The Information is being collected and will be laid on the Table of the House.